

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS'
UNDER CHAIRMANSHIP OF
DR. SHYAM AGARWAL, ADGFT

MEETING NO. 40/AM09 HELD ON 14.01.2009

Meeting No. **40/87-NC7/2008 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' was held on 14.01.2009** under Chairmanship of Dr. Shyam Agarwal, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri Shaish Kumar, Industrial Advisor, DIPP
- 4) Shri A.K. Aggarwal, Joint Industrial Advisor, D/o C&PC

2. Committee confirmed Minutes of NC Meeting No. **39/AM09 held on 07.01.2009.**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-323	JINDAL POLY FILMS LTD.	HQ F. No. 01/87/050/01250AM06/DES-VII	Status: Approved
	NC No.: 40/AM09 Dated: 14.01.2009	Adv. Lic. No. 0510174862 Dated 20.01.2006	RLA F. No. 05/24/040/00767/AM06	

Application: Request is for fixation of input output para 4.7 of HBP-Vol. I for the export product "Acrylic Coated BOPP (Biaxially Oriented Polypropylene) Film".

Decision: With D/o C&PC OM No. 46011/37/2006-PC.II dated 23.12.2008, following adhoc norms are **approved**:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Coated BOPP Film	1 MT	1. Polypropylene Granules (Homopolymer)	0.8588 kg
		2. Polypropylene Granules (Copolymer)	0.0855 kg
		3. PP Additive Master Batch	0.0295 kg
		4. Neorez R 600 (Polyurethane Resin Solution Solid Content 33+/-1%)	0.1018 kg
		5. Neocyl BT 36 (Acrylic Copolymer Solution Solid Content 20+/-0.5%)	0.3893 kg
		6. Michem Lube (Carnauba Wax)	0.0394 kg

3.1.2	Case No. A-324	JINDAL POLY FILMS LTD.	HQ F.No. 01/87/050/00234/AM06/DES-VII	Status: Approved
	NC No.: 40/AM09 Dated: 14.01.2009	Adv. Lic. No. 0510158867 Dated 01.06.2005	RLA F.No. 05/24/040/00119/AM06	

Application: Request is for fixation of input output norms for the Export Product unit as per 'KG' instead of 'MT'.

Decision: With D/o C&PC OM No. 46011/121/2005-PC.II dated 31.10.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVDC Coated Polyester Film	1 KG	1. DMT	0.9970 kg
		2. MEG	0.3502 kg
		3. Antimony Trioxide	0.0002 kg
		4. Triphenyl Phosphate	0.0010 kg
		5. Modifier	0.0001 kg
		6. Magnese Acetate	0.0004 kg
		7. Silica	0.0007 kg
		8. Primer Varnish (Solid Content 27.5+/-1%)	0.0536 kg
		9. PVDC Aqueous Dispersion (Solid Content 51+/-1%)	0.2359 kg
		10. Coating Gel (Wax)	0.0014 kg
		11. Catalyst PR 115 (Solid Content 75+/-2%)	0.0150 kg

		12. Methyl Ethyl Ketone	0.1146 kg
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3.1.3	Case No. A-325	AUTO STRIPPING INDIA PVT. LTD.	HQ F. No. 01/80/050/01271/AM06/DES-VII	Status: Approved
	NC No.: 40/AM09 Dated: 14.01.2009	Adv. Lic. No. 0710042442 Dated 05.01.2006	RLA F. No. 0724/040/00787/AM06	

Application: Request is for fixation of adhoc norms for the export product “Printed Graphics on Self Adhesive Vinyl in various sizes as per customer design”.

Decision: With D/o C&PC OM No. 46011/41/2006-PC.II dated 05.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Graphics on Self Adhesive Vinyl in various sizes	26,336 Sets (42455+/-2% Sq. Mtr.)	1. Self Adhesive Vinyl Film	54,500 Sq. Mtr.
		2. Digital Printing Inks	1805 Liter

3.1.4	Case No. A-326	DERIK MONOFIL PVT. LTD.	HQ F. No. 01/87/050/509/AM07/DES-VII	Status: Approved
	NC No.: 40/AM09 Dated: 14.01.2009	Adv. Lic. No. 3510019451 Dated 31.08.2006	RLA F. No. 35/24/040/00025/AM07	

Application: Request is for fixation of adhoc norms for the export product “Nylon 6/66 Copolymer Monofilament Yarn”.

Decision: With D/o C&PC OM No. 46011/137/2006-PC.II dated 28.11.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon 6/66 Copolymer Monofilament Yarn	1 kg	Nylon 6/66 Copolymer Chips	1.05 kg

3.1.5	Case No. A-327	DERIK MONOFIL PVT. LTD.	HQ F. No. 01/87/050/1140/AM07/DES-VII	Status: Approved
	NC No.: 40/AM09 Dated: 14.01.2009	Adv. Lic. No. 3510020647 Dated 22.03.2007	RLA F. No. 35/24/040/00069/AM07	

Application: Request is for fixation of adhoc norms for the export product “Nylon 6/66 Copolymer Monofilament Yarn”.

Decision: With D/o C&PC OM No. 46011/137/2006-PC.II dated 28.11.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon 6/66 Copolymer Monofilament Yarn	1 kg	Nylon 6/66 Copolymer Chips	1.05 kg

3.1.6	Case No. A-328	KRISHNA ANTIOXIDANTS PVT. LTD.	HQ F. No. 01/82/050/01636AM07/DES-VII	Status: Approved
	NC No.: 40/AM09 Dated: 14.01.2009	Adv. Lic. No. 0310417179 Dated 24.01.2007	RLA F. No. 03/94/040/01116/AM07	

Application: Request is for revision of input output norms under para 4.7 of HBP Vol. I for the export product “Polyglycol Alkyl Ether.

Decision: With D/o C&PC OM No. 46011/35/2008-PC.II dated 04.07.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyglycol Alkyl Ether	1 kg	1. N-Butanol/Normal Butyl Alcohol	0.238 kg
		2. Ethylene Oxide	0.781 kg

ONLINE CASES

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Case No.:3/36/87-ALC1/2008	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Approved			
HQ File :01/87/050/00580/AM09/	RLA File :03/94/040/00774/AM09/	Lic.No/Date:0310496817 08.12.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011010	63/0- XLPE COMPOUND	100.000	M.T	9750000.00	193452.38 Indian Rupees
				Total	9,750,000.00	193,452.38
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	LDPE Granules.	100.000	M.T	8568000.00	170000.00 US\$
2	39123000	DI - CUMYLPEROXIDE (DCP)	2.000	M.T	352800.00	7000.00 US\$
3	38123090	ANTIOXIDANT (IRGANOX 1024)	1.000	M.T	176400.00	3500.00 US\$
				Total	9,097,200.00	180,500.00
Decision: Committee decided to close case as RLA has informed that AA has been issued on repeat basis in terms of Para 4.7 read with Para 4.7.1 of HBP on basis of decision of NC in its Meeting No. 29/87-ALC1/2008 dated 29.10.2008 (F. No. 01/87/050/00167/AM09).						

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Case No.:5/36/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status: Approved
HQ File :01/87/050/00582/AM09/	RLA File :31/24/040/00234/AM09/	Lic.No/Date:3110036357 10.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081000	63/0- AKULON N 24 G6 BLACK 30% GLASS FIBER REINFORCED PA6 (NAYLON 6) COMPOUND IN BLACK COLOUR	5000.000	K.G	550000.00	11077.54 US\$
				Total	550,000.00	11,077.54
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	39089090	NYLON 6 CHIPS/ GRANULES BASE POLYMER	3512.500	K.G	389466.00	7727.50 US\$
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	1545.000	K.G	87212.16	1730.40 US\$
3	32064990	BLACK MASTERBATCH PE 48/93 COLORENT	77.500	K.G	14452.20	286.75 US\$
4	29159090	CALCIUM STEARATE MOULD RELEASING AGENT	15.500	K.G	1367.10	27.13 US\$
				Total	492,497.46	9,771.78

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon –K224 G6/N 24 G6 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

14	Case No.:6/36/87-ALC1/2008	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Approved
	HQ File :01/87/050/00583/AM09/	RLA File :06/24/040/00048/AM09/	Lic.No/Date:0610014766 10.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232990	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS CONTAINING 875000 KGS. PP GRANULES AND 125000 KGS. PP GRANULES FOR LAMINATION COATING.	1000000.000	K.G	80455650.00	1628660.00 US\$
				Total	80,455,650.00	1,628,660.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	PP GRANULES	943250.000	K.G	56877975.00	1131900.00 US\$
2	39023000	PP GRANULES FOR LAMINATION/COATING	131250.000	K.G	9233450.00	183750.00 US\$
3	38123000	U.V. STABILISER MASTERBATCH (Additive Master Batch	19250.000	K.G	3850000.00	76615.00 US\$

		containing 20% U.V. Stabiliser)				
				Total	69,961,425.00	1,392,265.00
Decision: With oral comments of representative of D/o C&PC, adhoc norms are approved with norms as per SION H97 .						

3.2 Following applications are deferred:

ONLINE CASES

1	Case No.: 21/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00360/AM08/	RLA File :03/95/040/00514/AM08/	Lic.No/Date:0310442293 10.09.2007	Defer Date:11.02.2009
	Position: Deferred.			

2	Case No.: 15/26/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/85/050/00083/AM08/	RLA File :03/95/040/00519/AM08/	Lic.No/Date:0310443472 18.09.2007	Defer Date:28.01.2009
	Position: Deferred.			

3	Case No.: 16/26/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/85/050/00084/AM08/	RLA File :03/95/040/00520/AM08/	Lic.No/Date:0310443473 18.09.2007	Defer Date:04.02.2009
	Position: Deferred.			

4	Case No.: 60/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00399/AM08/	RLA File :03/95/040/00647/AM08/	Lic.No/Date:0310444615 28.09.2007	Defer Date:04.02.2009

Position: Deferred.

5	Case No.: 15/4/87-ALC1/2008	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status: Deferred
	HQ File :01/87/050/00063/AM09/	RLA File :03/95/040/01031/AM08/	Lic.No/Date:0310458855 23.01.2008	Defer Date:04.02.2009
	Position: Deferred.			

6	Case No.: 17/4/87-ALC1/2008	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status: Deferred
	HQ File :01/87/050/00065/AM09/	RLA File :03/95/040/01006/AM08/	Lic.No/Date:0310458848 23.01.2008	Defer Date:04.02.2009
	Position: Deferred.			

7	Case No.: 18/4/87-ALC1/2008	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status: Deferred
	HQ File :01/87/050/00066/AM09/	RLA File :03/95/040/01058/AM08/	Lic.No/Date:0310459598 30.01.2008	Defer Date:04.02.2009
	Position: Deferred.			

8	Case No.: 5/31/87-ALC1/2008	Party Name:AMIANIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status: Deferred
	HQ File :01/87/050/00515/AM09/	RLA File :17/24/040/00077/AM09/	Lic.No/Date:1710002236 04.11.2008	Defer Date:11.02.2009
	Position: D/L No. 46011/72/2004 dated 03.12.2008 issued by D/o C&PC.			

9	Case No.: 1/36/87-ALC1/2008	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status: Deferred
	HQ File :01/87/050/00578/AM09/	RLA File :03/94/040/00593/AM09/	Lic.No/Date:0310496590 04.12.2008	Defer Date:11.02.2009
	Position: Deferred.			

10	Case No.: 2/36/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status: Deferred

	HQ File :01/87/050/00579/AM09/	RLA File :32/24/040/00047/AM09/	Lic.No/Date:3210039259 04.12.2008	Defer Date:11.02.2009
	Position: Copy of application is to be obtained from RLA.			

12	Case No.:4/36/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00581/AM09/	RLA File :03/94/040/00860/AM09/	Lic.No/Date:0310496825 08.12.2008	Defer Date:04.02.2009
	Position: Deferred.			

15	Case No.:8/36/87-ALC1/2008	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00585/AM09/	RLA File :08/24/040/00281/AM08/	Lic.No/Date:0810076654 11.12.2008	Defer Date:11.02.2009
	Position: Deferred.			

16	Case No.:9/36/87-ALC1/2008	Party Name:GUJARAT RAFFIA INDUSTRIES LTD	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00586/AM09/	RLA File :08/24/040/00160/AM09/	Lic.No/Date:0810076655 11.12.2008	Defer Date:11.02.2009
	Position: Deferred.			

17	Case No.:1/40/87-ALC1/2008	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00633/AM09/	RLA File :03/95/040/00682/AM09/	Lic.No/Date:0310501071 02.01.2009	Defer Date:11.02.2009
	Position: Deferred.			

18	Case No.:2/40/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00634/AM09/	RLA File :07/24/040/00396/AM09/	Lic.No/Date:0710062195 02.01.2009	Defer Date:11.02.2009
	Position: Deferred.			

19	Case No.:3/40/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00635/AM09/	RLA File :07/24/040/00552/AM09/	Lic.No/Date:0710062197 02.01.2009	Defer Date:11.02.2009
	Position: Deferred.			

20	Case No.:4/40/87-ALC1/2008	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00636/AM09/	RLA File :03/94/040/00917/AM09/	Lic.No/Date:0310501142 05.01.2009	Defer Date:11.02.2009
	Position: Deferred.			

21	Case No.:5/40/87-ALC1/2008	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00637/AM09/	RLA File :03/94/040/00918/AM09/	Lic.No/Date:0310501145 05.01.2009	Defer Date:11.02.2009
	Position: Deferred.			

22	Case No.:6/40/87-ALC1/2008	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00638/AM09/	RLA File :07/24/040/00557/AM09/	Lic.No/Date:0710062223 05.01.2009	Defer Date:11.02.2009
	Position: Deferred.			

23	Case No.:7/40/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00639/AM09/	RLA File :31/24/040/00275/AM09/	Lic.No/Date:3110036908 06.01.2009	Defer Date:11.02.2009
	Position: Deferred.			

24	Case No.:8/40/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status:Deferred
	HQ File :01/87/050/00640/AM09/	RLA File :07/24/040/00549/AM09/	Lic.No/Date:0710062285 07.01.2009	Defer Date:11.02.2009

	Position: Deferred.
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25	Case No.: 9/40/87-ALC1/2008	Party Name:PRIME PROGRESSION EXPORT & SERVICES PVT.LTD.,	Meet No/Date:40/87-ALC1/2008 14.01.2009	Status: Deferred
	HQ File :01/87/050/00641/AM09/	RLA File :07/24/040/00534/AM09/	Lic.No/Date:0710062294 07.01.2009	Defer Date:11.02.2009
	Position: Deferred.			

Meeting ended with thanks to Chair and all participants.
